

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH**  
**COURT-II**

31. TCP 33/2011

**CORAM: SHRI H.P. CHATURVEDI, HON'BLE MEMBER (J)**  
**SHRI RAVIKUMAR DURASAMY, HON'BLE MEMBER (T)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 09.04.2021**

**NAME OF THE PARTIES: - Sanjay Suryaprakash Mehta**  
**V/s**  
**SKG Consultants & Engineering Pvt Ltd**

**Section: 397-398 of Companies Act, 1956**

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**ORDER**

The matter is taken up through Virtual Hearing (VC). Ld. Counsel Mr. Rajesh Choudhary appeared for the Petitioner.

Due to paucity of time, list the matter on **03.06.2021** for hearing.

Sd/-  
**RAVIKUMAR DURASAMY**  
**Member (Technical)**

Sd/-  
**H.P. CHATURVEDI**  
**Member (Judicial)**

Dated this the 09<sup>th</sup> day of April, 2021  
Sushil